

(ग) इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

प्रतिरक्षा मंत्रालय में उपमंत्री (डा० द० स० राजू) : (क) से (ग) जी नहीं। तदपि, दिल्ली की एक फर्म द्वारा कि जिसकी फेक्ट्री कानपुर में है मूहय्या किए गए 378 फौजी बूटों के जोड़ों में एक क्षुद्र राशि का गुणमान स्तर ठीक न था। जो संख्या गुणमान स्तर पर पूरी नहीं उतरी, उसे फर्म अपने खर्च पर बदल कर दे रही है।

Deposits in Post Offices in U.P.

1028. Shri Vishwa Nath Pandey: Will the Minister of **Communications** be pleased to state the total number of gross deposits in various Post Offices of Uttar Pradesh under the Small Savings Drive scheme during the year 1964?

The Deputy Minister in the Department of Communications (Shri Bhagavati): The gross amount of deposits under the various small savings schemes in the Post Offices in Uttar Pradesh during the period from 1-1-1964 to 31-12-1964 is Rs. 63,24,26,169.

Pak Propaganda in Arab Countries

1029. Shri Mohammed Koya: Will the Minister of **External Affairs** be pleased to state:

(a) the steps taken by Government to combat the propaganda carried on by Pakistan in the Arab countries especially in Saudi Arabia; and

(b) the additional staff allotted to the Middle East Embassies in recent months in view of Pakistan's strengthening her propaganda machinery?

The Minister of External Affairs (Shri Swaran Singh): (a) Government is fully aware of Pakistani propaganda in the Arab countries. All available media of publicity are being utilised not only to present India's point of view in the correct perspective but also to counteract false and

mischievous anti-India propoganda wherever and whenever necessary.

(b) None.

भारत से मुसलमानों का बिना परमिट के पाकिस्तान जाना

1030. { श्री हुसम चन्द कछवाय :
श्री बड़े :
श्री बजर्राज सिंह :

क्या बंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कूब-बिज़ार सीमा पर मेक्लीगंज गांव के कुछ मुसलमान परिवारों ने जून, 1965 में सामान के साथ गुप्त रूप से भारत छोड़ कर पाकिस्तान जाने का योजना बनाई था ;

(ख) क्या यह भी सच है कि कुछ परिवार अपने सारे सामान के साथ पाकिस्तान जाने में सफल हो गये ;

(ग) यदि हां, तो ये परिवार बिना सरकार की बताये तथा बिना परमिट के पाकिस्तान क्यों गये ; और

(घ) सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

बंदेशिक-कार्य मंत्री (श्री स्वर्ण सिंह) :

(क) जो नहीं। सरकार को इस प्रकार की कोई सूचना नहीं मिली है। परन्तु, अप्रैल 1965 के आखिरी हफ्ते के करीब सीमावर्ती गांव मेक्लीगंज के 30 मुसलमान परिवार सीमा पार करके पूर्व पाकिस्तान में उतर गए थे। ऐसा विश्वास किया जाता है कि मार्च 1965 में पूर्व पाकिस्तान राइफल द्वारा बारंबार गोलीबारी करने के बाद ही ये लोग गांव छोड़कर गए हैं।

(ख) ऊपर जो सूचना दी गई है उसके अतिरिक्त सरकार को और कुछ मालूम नहीं है।

(ग) ये मुसलमान परिवार पूर्व पाकिस्तान राइफल्स के आदिमियों द्वारा और आसपास के पाकिस्तानी गांवों के पाकिस्तानी राष्ट्रियों द्वारा उकसाए जाने के कारण ही सीना पाए गए थे।

(घ) भारत सरकार ने लोगों को इस तरह उकसाने के खिलाफ पाकिस्तान सरकार से विरोध प्रकट किया है और सीमावर्ती इलाकों में रहने वाले मुसलमानों को इस बात का आश्वासन दिये जाने की दिशा में सभी सम्भव कदम उठाए गए हैं कि उनकी समुचित सुरक्षा की जाएगी।

Supply of Footwear to Coal Mines Workers

1031. { Shri Kishen Pattnayak:
Shri Dinen Bhattacharya:

Will the Minister of Labour and Employment be pleased to state:

(a) how many pairs of footwear each coal mine worker is entitled to by May, 1965 according to the Award of 1956;

(b) whether there has been any failure to supply the required number of footwears to the miners;

(c) if so, to what extent and who is responsible for violation of the Award;

(d) what action under the Industrial Disputes Act has been taken or is being taken against the defaulting party or parties; and

(e) whether certain employers who had placed orders with the suppliers other than the Ruby Industries for fulfilling the Award were asked by his Ministry to cancel their orders?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) 8 pairs of footwear.

(b) and (c). There has been some failure to supply footwear to the miners for which both managements as well as workers have been responsible. In many cases, although the

management have been prepared to supply the workers have not come forward to take the footwear as they have to share 50 per cent of the cost.

(d) Both the workers and the management being responsible for the default, it has not been possible to take any action in the matter against the parties.

(e) No such instructions were issued by the Ministry.

Central Hospital for Coal Miners at Asansol

1032. { Shri Indrajit Gupta:
Shri Yashpal Singh:
Shri Mohammad Elias:
Shrimati Renu Chakravartty:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are aware that owing to the acute shortage of water, the working of the Central Hospital for coal miners at Asansol has been critically affected;

(b) whether it is a fact that the admission of patients had to be stopped in May and June, 1965 and the new T.B. Ward could not be opened due to shortage of water supply; and

(c) if so, the steps taken or proposed to be taken to ensure adequate water supply to the hospital in future?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). Owing to shortage of water only emergency cases were admitted to the Hospital during May and June 1965. The T.B. Wing could not also function.

(c) Steps are being taken to augment the water supply from water available in two neighbouring collieries. One of these has already agreed to supply one lakh gallons of water per day. The question of sinking a few wells is also being examined, as a shallow well sunk on an experimental basis has proved a success.